

## **MADHYA PRADESH STATE JUDICIAL, JABALPUR**

**Master Trainer Programme for New Master Trainer (ECT\_3\_2022) under "e-Committee Special Drive Training and Outreach Programme through the State Judicial Academies"**

**29.07.2022 & 30.07.2022 (at MPSJA)**

**DAY ONE: 29.07.2022 (FRIDAY)**

<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>09.45 am to 10:15 am</b>	Opening remarks and overview of the Programme  By: <b>Additional Director, MPSJA</b>
<b>II</b>	<b>10.15 am to 11.15 am</b>	Introduction to e-Committee, e-Court Project & various ongoing initiatives under e-Court Project with reference to High Court of M.P.  By: <b>Shri F. H. Qazi, SPSA (SA), High Court of M.P., Jabalpur</b>
<b>TEA BREAK 11.15 am to 11.30 am</b>		
<b>III</b>	<b>11.30 am to 12.30 pm</b>	Ubuntu as an operating System  By: <b>Shri Abhishek Gour, OSD (Computer), High Court of M.P., Jabalpur</b>
<b>IV</b>	<b>12.30 pm to 01.30 pm</b>	CIS 3.2 (Lecture I)  By: <b>Shri Manish Singh Thakur, District &amp; Additional Sessions Judge, Dewas</b>
<b>LUNCH BREAK (1.30 pm to 2.15 pm)</b>		
<b>V</b>	<b>02.15 pm to 03.15 pm</b>	CIS 3.2 (Lecture II)  By: <b>Shri Bharat Kumar Vyas, District &amp; Additional Sessions Judge, Jhabua</b>
<b>TEA BREAK 3.15 pm to 3.30 pm</b>		
<b>VI</b>	<b>3.30 pm to 4.30 pm</b>	Video Conferencing with reference to The District Courts of Madhya Pradesh Video Conference and Audio-Visual Electronic Linkage Rules, 2020  By: <b>Shri Harsh Singh Bahrawat, Secretary, District Legal Services Authority, Mandsaur</b>
<b>VII</b>	<b>04.30 pm to 05.30 pm</b>	Digitization with reference to The District Courts of Madhya Pradesh Digitization of Record of Rules, 2018  By: <b>Shri Manish Singh Thakur, District &amp; Additional Sessions Judge, Dewas</b>
<b>VIII</b>	<b>05.30. pm to 05.45 pm</b>	Skills of A Good Master Trainer & Open interactive Session  By: <b>Officers of MPSJA &amp; Resource persons</b>

<b>DAY TWO: 30.07.2022 (SATURDAY)</b>		
<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>09:30 am to 10:30 am</b>	Duties of OIC Computer  By: <b>Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority,</b> <b>Mandsaur</b>
<b>II</b>	<b>10.30 am to 11.30 am</b>	E-filing 3.0  By: <b>Shri Bharat Kumar Vyas,</b> <b>District &amp; Additional Sessions Judge,</b> <b>Jhabua</b>
<b>TEA BREAK 11.30 am to 11.45 am</b>		
<b>III</b>	<b>11.45 am to 01.00 pm</b>	Libre office (First Lecture) Writer  By: <b>Shri Manish Singh Thakur,</b> <b>District &amp; Additional Sessions Judge,</b> <b>Dewas</b>
<b>LUNCH BREAK (1.00 pm to 1.45 pm)</b>		
<b>IV</b>	<b>01.45 pm to 03.00 pm</b>	Libre office (Second Lecture) Calc and Impress  By: <b>Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority,</b> <b>Mandsaur</b>
<b>TEA BREAK 3.00 pm to 3.15 pm</b>		
<b>V</b>	<b>3.15 pm to 4.15 pm</b>	Networking use and Issues and Solutions  By: <b>Shri Gaurav Singh,</b> <b>Sr. System Analyst,</b> <b>High Court of M.P., Jabalpur</b>
<b>VI</b>	<b>04.15 pm to 05.15 pm</b>	NJDG, Websites of E-committee, E-Courts & High Court of Madhya Pradesh Justice & E-Court App, Google  By: <b>Shri Abhishek Gour,</b> <b>OSD (Computer),</b> <b>High Court of M.P., Jabalpur</b>
<b>VII</b>	<b>05.15 pm Onwards</b>	Valedictory Sessions  By: <b>Officers of MPSJA</b>

- Note:*
- (1) The Time Table is subject to change as per exigencies.
  - (2) Use of Cell Phones in the Conference Hall is strictly prohibited.
  - (3) Participants are requested to bring their laptop during the programme.

**ADDL. DIRECTOR**